

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.4603/2014

this the 13th day of January, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Bhavana
Age 31 years
Applied for post of TGT
(Hindi) Female
Post Code 07/13
D/o Shri Tej Singh
R/o House No.11
Gautam Marg, Johripur
Delhi – 110 094

(By Advocate: Shri Sachin Kumar Jain)

VERSUS

1. Delhi Subordinate Service Selection Board
Through its Secretary
FC-18, Institutional Area
Karkardooma
Delhi – 110 092.
2. Govt. of NCT Delhi
Directorate of Education
Old Patachor Building,
Lucknow Road
Timar Pur
Delhi – 110 054. Respondents

(By Advocate: Shri K.M.Singh)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

The learned counsel for the applicant submits that after the counter is filed by the respondents by disputing the case of the applicant, the applicant

has not approached him and not given any instructions thereon. Hence, the OA is dismissed for non-prosecution. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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